

**The Minister of Education and Natural Resources and Scientific Research (Maulana Azad):** (a) and

(b). A statement giving the information required is laid on the Table of the House. [See Appendix XI, annexure No. 20.]

INCOME-TAX, CUSTOMS AND EXCISE DUTIES

**662. Shri Morarka:** Will the Minister of Finance be pleased to state:

(a) the total cost of collecting income tax, super tax, corporation tax and the business profits tax state-wise during the years 1949-50, 1950-51 and 1951-52;

(b) the total cost of collecting customs duties port-wise during the years 1949-51, 1950-51 and 1951-52;

(c) the total cost of collecting all excise duties state-wise and product-wise during the years 1949-50, 1950-51 and 1951-52?

**The Minister of State for Finance (Shri Tyagi):** (a) A statement is laid on the Table of the House. [See Appendix XI, annexure No. 21.]

(b) Statistics of cost of collection of customs duties at each of the minor ports are not available. Statistics available are as follows:—

(Figures in Laes of Rupees).

Name of Port.	1949-50	1950-51	1951-52
1. Bombay Port,	48.1	45.5	51.1
Minor ports in the State of Bombay.	5.4	11.0	10.2
Minor ports in the State of Saurashtra.		4.7	7.3
2. Madras and Cochin ports.	16.9	14.0	14.1
Minor ports in the States of Madras and Travancore-Cochin.	18.9	21.7	24.9
3. Cutch Port.	38.7	40.4	42.0

This expenditure does not include supervisory charges of the Board's Establishments.

(c) The information available for 1949-50 and 1950-51 is laid on the Table of the House. Information for 1951-52 is not available at present and will be laid on the Table of the House in due course.

MINERAL DEPOSITS IN RAJASTHAN

**663. Shri Balwant Sinha Mehta:** Will the Minister of Natural Resources and Scientific Research be pleased to state the results obtained by—

(i) a search conducted for lava grade Stealite in Jaipur and Udaipur; and

(ii) the examination of Glass sands and clays in Kotah, Merwara and Bikaner?

**The Minister of Education and Natural Resources and Scientific Research (Maulana Azad):** A statement giving the information required is laid on the Table of the House. [See Appendix XI, annexure No. 22.]

BASIC EDUCATION

**664. Shri Balmiki:** Will the Minister of Education be pleased to state:

(a) the number of schools in India which impart basic education to their students; and

(b) the total number of students who received basic education during the year 1951-52?

**The Minister of Education and Natural Resources and Scientific Research (Maulana Azad):** (a) and (b). A statement containing the required information is attached. [See Appendix XI, annexure No. 23.]

शास्त्रादि का चौरानियन

६६५ श्री जांगड़े : क्या वित्त मंत्री ऐसे व्यक्तियों की संख्या बतलाने की कृपा करेंगे जो कि चीन, बर्मा, मलाया, तिब्बत, पाकिस्तान तथा अन्य विदेशों से बन्दूकें, निस्तीलें, वम या इसी प्रकार के अन्य शस्त्रास्त्र तथा युद्ध-सामग्री चोरी से भारत में लाने हुए पकड़े गये हैं ?

(ख) इस प्रकार चोरी से शस्त्रादि लाने वालों के विरुद्ध क्या कार्यवाही की गई थी ?

**The Minister of State for Finance (Shri Tyagi):** (a) During the last financial year i.e., 1951-52, six cases were detected, in which arms were imported without a valid licence under the Indian Arms Act, and without making a proper declaration to the Customs officer at the port or station of entry. Six persons were involved in these unauthorised importations. Information is not readily available as to the country from which the importation took place in each of these cases.

(b) In 2 of the above 6 cases, the offenders were convicted in the Court and in one, prosecution is pending. Of the remaining 3 cases, in one case the arms were confiscated under the Sea Customs Act with an option to the owner either to clear them on payment of a fine in lieu of confiscation subject to the production of requisite licence or to re-export them on payment of a fine and in 2 cases, the arms were not confiscated and were allowed to be either re-exported or released to the owners on production of licences.

#### YOUTH WELFARE SEMINAR

**666. Shri S. N. Das:** Will the Minister of Education be pleased to state:

(a) the important recommendations made by the Youth Welfare Seminar held at Simla which the Central Government have decided to implement;

(b) the steps so far taken by Government to give effect to the recommendations; and

(c) the total expenditure which the Central Government will have to incur under the scheme?

**The Minister of Education and Natural Resources and Scientific Research (Maulana Azad):** (a) The important recommendations made by the Youth Welfare Seminar held at Simla in November, 1951 are the following:—

- (i) Government should undertake to prepare, in consultation with appropriate bodies, a survey of the organisations in terms of their constitution, programme, personnel resources and methods of training which are engaged in effective youth welfare activities.
- (ii) Governments should take steps to convene as early as possible a consultative conference of the representatives of youth organizations.

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(iii) Government should provide an adequate amount of money in the next year's budget for youth welfare work from which it could give grant-in-aid to organizations doing satisfactory work and initiate its own projects where necessary.

(iv) Government should create a Division or a Section especially concerned with Youth Welfare in the Ministry of Education, or Social Services or Public Welfare at the Centre and encourage the establishment of similar Divisions or Sections in the Provinces or States.

(v) Government should give grants to universities and other institutions of adequate status as well as to specialized agencies so that effective methods of youth welfare work may be developed.

(vi) In each region or province, Government should organize or assist in the organization of one Pilot project in youth welfare, in co-operation with the specialized agencies, whose object should be to develop in that locality youth services in an intensive and co-ordinated manner.

(b) The Government has already started taking a preliminary survey of the youth organizations in the country. The question of giving effect to the other recommendation will be considered after the survey work has been completed.

(c) No exact estimate of expenditure can be given at this stage.

#### EXCAVATIONS IN ORISSA

**667. Shri Sanganna:** Will the Minister of Education be pleased to state:

(a) how many excavations were made in the State of Orissa during the last three years (1949, 1950 and 1951) to discover ancient historical monuments?

(b) what amount was spent on the excavations during the above period?

**The Minister of Education and Natural Resources and Scientific Research (Maulana Azad):** (a) During 1948-49 and 1949-50 excavations were carried on at two sites in Orissa, namely, Sisupalgarh and Dhauli, both in District Bhuvaneshwar. During 1951 no excavation was undertaken in Orissa.